

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 47 of 2014
Appeal no. 48 of 2014 &
Appeal no. 250 of 2013

Dated : 3rd September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. K.S. Dhingra for R.1
Mr. Alok Shankar for R-2
Mr. R.B. Sharma for R.3

APPEAL No. 48 of 2014

In the matter of :

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. K.S. Dhingra for R.1
Mr. Alok Shankar for R-2
Mr. R.B. Sharma for R.3

Appeal No. 250 of 2013

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Alok Shankar for TPDDL
Mr. R.B. Sharma for R.7
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2 to 5

ORDER

Post the matter for hearing on **01.10.2014**. In the meantime, the Respondents are at liberty to file the reply after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js